

(5)

OA 87/95

09/9/99

Hon. Mr. S.K.P. Nagwani, DM.

Shri S.K. Mishra for the applicant.  
Adjournment sought on behalf  
of Shri A.K. Gaur, learned counsel  
for the respondents on personal  
ground. Adjournment is allowed.  
- Put up on 22/11/99 for hearing.

*[Signature]*  
S.K.

RA has not been  
sent.  
shikhar  
L

(M)

22-11-99

Hon Mr. L. Heminghams DM

Not reached, Adjourned  
to 11.1.2000 for hearing

*[Signature]*  
Bor  
Maj

11-1-2000

Registrar

No sitting Adj  
to 31-3-2000 for  
hearing.

B.O.C.  
S.D.

31-3-2000

Hon Mr. S. Bhatnagar DM

Shri SK Dey/Shri SK Anand, counsel  
for the applicant, Shri Anand Nath  
Ambast, Proxy Counsel for  
A.K. Gaur, counsel for the  
respondents. Interim relief  
sought for granted by the  
respondents. Dismissed as not  
pressed.

*[Signature]*  
S.K.

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